

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-297-2020**

Sea View Resort,  
Through Proprietor, Denis Britto. ... Petitioner

Vs

The State of Goa & Ors. ... Respondents

Shri Ryan Menezes and Shri Nigel Fernandes, advocate for the Petitioner.  
Ms. Ankita Kamat, Additional Government Advocate for the Respondents.

**Coram : DAMA SESHADRI NAIDU, J.**

**Date : 11 December 2020**

**P.C. :**

In view of the general directions given by the Division Bench of this Court, regarding the imminent demolition of structures, I hold that the interim protection granted earlier continues till the second week of January 2021.

2. Post the matter on 18.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH